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Title: Introduction of the Religious Institutions (Prevention of Misuse) Amendment Bill, 2015. (amendment of section 2, etc.)

SHRI DUSHYANT CHAUTALA (HISAR): Sir, I beg to move for leave to introduce a Bill to amend the Religious Institutions (Prevention of Misuse) Act, 1988.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Religious Institutions (Prevention of Misuse) Act, 1988."

The motion was adopted.

SHRI DUSHYANT CHAUTALA: Sir, I introduce the Bill.

15.34 ½ hrs